

चतुर्थ योजना में राजस्थान में नये उद्योगों की स्थापना

*35. श्री मूलचन्द डागा : क्या औद्योगिक विकास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार तकनीकी योग्यता प्राप्त हजारों युवकों को रोजगार देने के उद्देश्य से चौथी पंचवर्षीय योजना में राजस्थान में नये उद्योग स्थापित करने का है ;

(ख) यदि हा, तो किस प्रकार के उद्योग स्थापित किए जायेंगे तथा वे कहा-कहा स्थापित किए जायेंगे और उनके अब तक स्थापित किये जाने की सम्भावना है ; और

(ग) क्या राजस्थान सरकार ने राज्य में किसी नये उद्योग की स्थापना की सिफारिश की है और यदि हा, तो कब ?

औद्योगिक विकास मन्त्री (श्री मोइनुर हक चौधरी) : (क) और (ख). चतुर्थ पंचवर्षीय योजना काल में राजस्थान सहित विभिन्न राज्यों में केन्द्रीय सरकार द्वारा स्थापित की जाने वाली प्रस्तावित केन्द्रीय औद्योगिक परियोजनाएँ, उनके स्वरूप, स्थान तथा उन पर किये जाने वाले प्रस्तावित विनियोजन को चतुर्थ पंचवर्षीय योजना (1969-74) रिपोर्ट के 326-330 पृष्ठों पर दिया गया है ।

दो बड़ी केन्द्रीय औद्योगिक परियोजनाएँ अर्थात् जिक रमैलटर, उदयपुर में तथा प्रिंसीजन इन्स्ट्रूमेंट फैक्टरी, कोटा में स्थापित की जा चुकी है । खेनड़ी कापर प्रोजेक्ट तथा मशीन टूल प्लांट, अजमेर को, जो कार्यान्वयन के अधीन है, पूरा करने के लिए भी प्रावधान कर लिया गया है ।

योजना में 2.08 करोड़ रु० की व्यवस्था राज्य औद्योगिक परियोजनाओं के लिए की गई है, वे परियोजनाएँ हैं—स्टेट बूल्डन मिल्स, बीकानेर, डिडवाना में सोडियम सल्फेट का विस्तार करना, लेदर टेनरी टॉक, नमक उद्योग,

औद्योगिक क्षेत्रों का विकास तथा राजस्थान औद्योगिक तथा खनिज विकास निगम में शेयर लेना । इनमें से स्टेट बूल्डन मिल्स पहले से ही कार्य कर रहा है तथा सोडियम सल्फेट संयंत्र कार्य प्रारम्भ करने वाला है ।

केन्द्र तथा राज्य की वे सभी परियोजनाएँ जब पूरी हो जायेंगी तो राष्ट्रीय जन तथा आय में वृद्धि होगी और क्षेत्र के तकनीकी व गैर तकनीकी कामिकों को रोजगार भी मिलेगा ।

(ग) सूचना इकट्ठी की जा रही है तथा सभा पटल पर रख दी जायेगी ।

Broad Gauge Line from Samastipur to Raxaul via Darbhanga (North Eastern Railway)

*36. SHRI BHOGENDRA JHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the survey undertaken for extending the broad gauge line from Samastipur to Raxaul via Darbhanga has been completed ? and

(b) if so, the steps being taken to commence the execution of this scheme ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) and (b). The survey work has practically been completed but the reports are still under finalisation and have not yet been received by the Railway Board. An alternative route via Muzaffarpur has also been surveyed. A final decision regarding the alignment to be adopted for this conversion would be taken after examining the relative merits of the two alternatives, keeping in view all relevant factors. The actual conversion is also dependent upon the results of the surveys, the priority this work will merit among other similar proposals, and the availability of funds.

गया और बनारस स्टेशनों (पूर्व रेलवे) के बीच स्थानीय रेलगाड़ियों की कमी

*37. श्री ज्ञानेश्वर प्रसाद यादव : क्या रेलवे मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गया और

बलबाद स्टेनलों के बीच स्थानीय रेसनादियों की भारी कमी है ; और

(ख) क्या वहाँ एक अप और एक डाउन ट्रेन चालू करने का सरकार का विचार है और यदि हाँ, तो ये खादियाँ कब तक चलाई जायेंगी ?

रेलवे मंत्री (श्री हनुमन्तैया) : (क) जी हाँ, एक सवारी गाड़ी की कमी का अनुमान लगाया गया है ।

(ख) कुछ अतिरिक्त सुविधायें उपलब्ध होते ही यह गाड़ी चलाना सम्भव हो सकेगा ।

Formation of a National Children Board and National Policy Resolution on Children's Programme

27. SHRI SHASHI BHUSHAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the composition and functions of the National Children Board ;

(b) whether Government have since finalised the proposal regarding National Policy Resolution on Children's Programme and if so, the details thereof ;

(c) if not, the further time likely to be taken in finalising the proposal ;

(d) the names of State Governments which have endorsed the proposal for setting up of National Children Board ; and

(e) the names of those State Governments which have not accepted the proposal and the action Government propose to take in their cases ?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI SIDDHARTHA SHANKAR RAY) : (a) and (b). The proposal regarding the National Policy Resolution on Children's programme which includes setting up of National Children Board is still under the consideration of the Government.

(c) The Government hope to take a decision on the proposal soon.

(d) and (e). The Governments of Haryana, Jammu & Kashmir, Kerala, Mysore, Orissa, Punjab, Tamil Nadu, West Bengal, Andhra Pradesh, Madhya Pradesh,

Gujarat, Assam, Rajasthan and Himachal Pradesh have endorsed the draft proposal of setting up of National Children Board and one State Government, namely, Government of Maharashtra have suggested that instead of setting up a National Board to consider all the problems pertaining to Child Welfare, such as education, health, nutrition etc. it would be better to entrust to it only the problems pertaining to special categories of children such as physically and mentally handicapped and delinquent children etc.

Expenditure incurred on Durgapur Steel Plant

28. DR. KARNI SINGH : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) the original estimated cost of the Durgapur Steel Plant ;

(b) the total expenditure incurred thereon so far ;

(c) whether the plant is complete in all respects as envisaged ;

(d) if not, the extent of expenditure likely to be incurred further ;

(e) the total loss sustained by this plant so far ; and

(f) the time by which this plant is expected to break even ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) The original estimate for the 1 million tonne stage of Durgapur Steel Plant was Rs. 115 crores. This excluded Township and Ancillaries. The original estimate for expansion by 0.6 million tonnes was Rs. 66.20 crores.

(b) The total expenditure incurred upto 28.2.1971 amounts to Rs. 267.18 crores for the Plant, Township and Ancillaries, including Rs. 43.46 crores for the Township and ancillaries.

(c) and (d). The Plant is complete except in respect of some equipment valued at about Rs. 2 crores. Cash expenditure of about Rs. 1.1 crores is also likely to be incurred towards final payments against contracts, spares and escalations, in addition to the cost of land taken over from the State Government, the valuation of which is yet to be finalised.